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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.03.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 07.03.2025 & 10.03.2025 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 660 of 2024 & I.A. No. 6507, 6881 of 2024 Part Heard	Sunil Mangal Mandal Suspended Board of Director of Man Infraprojects Ltd. Vs. Manoj Kumar Agarwal Interim Resolution Professional of Man Infraprojects Ltd. & Anr.	07.03.2025	25.03.2025
2.	Comp. App. (AT) (Ins) No. 746 of 2022 & I.A. No. 3132 of 2022 Part Heard	Sugan Choudhary Vs. Arun Enterprises & Anr.	07.03.2025	02.04.2025
3.	Comp. App. (AT) (Ins) No. 1457 of 2023 Part Heard	Pravin Electricals Pvt. Ltd. Vs. Akshaya Engineering Works Pvt Ltd.	10.03.2025	28.03.2025
4.	Comp. App. (AT) No. 261 of 2024 Part Heard	Deloitte Haskins & Sells LLP Vs. Union of India & Ors.	10.03.2025	21.03.2025

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5.	Comp. App. (AT) No. 274 of 2024 Part Heard	Manu Kochhar Vs. Union of India	10.03.2025	21.03.2025
	G (ATT)	With	10.02.2025	24 02 2025
6.	Comp. App. (AT) No. 283 of 2024	Udayan Sen Vs. Union of India & Ors.	10.03.2025	21.03.2025
	Part Heard			
		With		
7.	Comp. App. (AT) No. 286 of 2024	Rajesh Kotian Vs. Union of India	10.03.2025	21.03.2025
	Part Heard	Ministry of Corporate Affairs & Anr.		
		With		
8.	Comp. App. (AT) No. 287 & 288 of 2024	Kalpesh Mehta Vs. Vs. Union of India & Ors.	10.03.2025	21.03.2025
	Part Heard			
		With		
9.	Comp. App. (AT) No. 302 of 2024	Milind Patel Vs. Union of India & Ors.	10.03.2025	21.03.2025
	Part Heard			
	(With Defects)			

By order of Hon'ble Chairperson -Sd/-Registrar